AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy (in¹ English and Hindi) of the Sixteenth Annual Report and Accounts of the Banana Fruit Development Corporation Limited, Madras, 'for the year 1979-80, together with the Auditors' Report on the Accounts an'd the comment., of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-2379/81].

## Notifications of th<sub>s</sub> Ministry of Finance (Department of Revenue) and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the 'following Notifications of the Ministry o'f Finance (Department of Revenue), under section 159 of the Customs Act, 1962, along with Explanatory Memoranda on the Notifications:—
- (i) G.S.R. No. 190(E), dated the 23rd March,
- . (ii) G.S.R. No. 204(E), dated the 25th March. 1981.
- (iii) G.S.R. No. 213(E), dated the 27th March, 1981. [Placed in Library. *See* No. LT-2243/81 for (i) to (iii)].
- (iv) G.S.R. Nos. 216(E) to 219(E), dated the 27th March, 1981. [Placed in Library. *See* LT-2429/81].
- (v) G.S.R. Nos. 223(E) to 226(E), dated the 28th March, 1981. [Placed in Library. *See* No. LT-2298/81].
- (vi) G.S.R. Nos. 228(E) and 229(E), dated the 30th March, 1981. [Placed in Library. *See* No. LT-2429/81].
- (vii) G.S.R. Nos. 231(E) to 240(E), date<sub>c</sub>i the 30th March, > 1981

- (viii) G.S.R. Nos. 251(E) to 254(E). dated the 31st March, 1981.
- [Placed in Library. See No. LT-2309/81 for (vii) and (viii)].
- (ix) G.S.R. Nos. 260(E) to 262(E), 267(E) and 268(E), dated the 1st April, 1981. [Placed in Library. *See* No. LT-2298/81].
- (x) G.S.R. Nos. 287(E) and 288(E), dated the 10th April, 1981. [Placed in Library. *See* No. LT-2397/81].
- II. A copy (in English and Hindi) of the Ministry "of Finance (Depart ment of Revenue) "Notification No. 4(50)/76-Fin. (G), dated the 1981, publishing 31st March, Delhi Sales Tax '(Third Amend ment) Rules. 1981, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-2308/81],
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Depart ment of Revenue) along with Explanatory Memoranda thereon:
  - (i) G.S.R. No. 214(E), dated the 27th March, 1981. [Placed in Library. *See* No. LT-2243/81].
  - (ii) G.S.R. No. 220(E) dated the 27th March, 1981. [Placed in Library. *See* No. LT-2430/81].
  - (iii) G.S.R. Nos. 241(E) and 243(E), dated the 31st March. 1981. [Placed in Library. *See* No. LT-2310/81].
  - (iv) G.S.R. Nos. 255(E) to 258(E) dated the 31st March, 1981. [Placed in Library. See No. LT-2267)81].
  - (v) G.S.R. Nos. 264(E) to 266(E), dated the 1st April, 19S1. [Placed in Library. See No. LT-2267/81].
  - (vi) G.S.R. Nos. 269(E) to 271(E) dated the 1st April, 1981. [Placed in Library. *See* No. LT-2310/81].
- IV. A copy each (in English and Hindi) of the following Notifications of the Miinstry of Finance (Department of Revenue) issued under

sub-rule (1) of rule 8 of the Central Excise Rules, 1944: —

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- (i) G.S.R. No. 242(E), dated the 31st March, 1981, alongwith explanatory note thereon.
- (ii) G.SR. No. 263(E), dated the 1st April, 1981, alongwith explanatory not thereon. [Placed in Library. See No. LT-2297/81 for (i) and (ii)]-
- I. Report and Accounts (1979-80) of the Tamil Nadu Agro Industries Corporation Limited, Madras and related papers.
- II. Report and Accounts (1979-80) of the National Seeds Corporation Limited, New Delhi and related papers.

SHRI R. V. SWAMINATHAN: Sir, .1 beg to lay on the Table:—

- I. (1) A copy each of the following papers, under sub-section (1) of section 619A Of the Companies Act, 1956:—
- (i) Fourteenth Annual Report and Accounts of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the  $y^{ear}$  1979-80, together with the Auditors' Report  $o_n$  the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review (in English and Hindi) by Government on the working of the Corporation. \*(2) Statement "(in English ^nd Hindi) giving reasons for the delay in laying and for not laying simul- 'taneously the Hindi version of the Report mentioned at (1) (i) above. fPlaced in Library. See No. LT-2425/81 for (1) and (2)].
  - II. (1) A copy each (in Engilsh and Hindi) of the following papers, under sufb-section (1) of section ,'il9A of "the Companies Act, 1956:—
    - (i) Seventeenth Annual Report rand Accounts of the National Seeds Corporation Limited, New Delhi, for the year 1979-80, to- 1

- gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India therein.
- (ii) Review by Government on the working of the Corporation.
- (2) Statement (in Engish and Hindi) giving reason's for the delay in laying the document mentioned at (1) (i) above. [Placed in Library. See No. LT-2381/81 for (1) and (2)].

## REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI ROSHAN LAL (Himacnal Pradesh): Sir, I beg to lay on the Table a copy each of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes: —

- (i) Seventh Report (in English and Hndi) on action taken by Government on the recommendations contained in the Thirtyninth Report of the Committe<sub>e</sub> on the Welfare of Scheduled Caste<sub>s</sub> and Scheduled Tribes (Sixth Lok Sabha) on the Ministry of Home Affairs Disturbances in Maratha-wada (Maharashtra).
- (ii) Eighth Report (in English and 'Hfnd'iT ori action taken by Gov-rnment on trie recommedations contained in the Thirty-first Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Sixth Lok Sabha) on the Ministry of Home Affairs—Atrocities bn Scheduled Caste<sub>s</sub> and Scheduled Tribes.
- (iii) Thirteenth Report (in English and Hindi) on action taken by Government on the recommendations contained in the Twentyninth Report of the Committee on the Welfare of Scheduled Castes